

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Appeal (SJ) No.857 of 2015**

Nagendra Prasad Singh -----  
..... Appellant  
*Versus*  
The State of Jharkhand (through C.B.I) ..... Respondent

**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Appellant : Mr. Shailesh Kr. Singh, Advocate  
For the C.B.I. : Mr. B. K. Prasad, Advocate

**Order No.03 Dated- 07.07.2020**

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal eight weeks after the lockdown period is over.

Animesh/

**(Anil Kumar Choudhary, J.)**